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Title: Need to empower Autonomous District Councils in North Eastern Region.

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Madam Speaker, the 10 nos. Autonomous District Councils in the Northeast in the States of Assam, Meghalaya, Mizoram and Tripura created under the provisions of the Sixth Schedule of the Constitution need to be thoroughly revisited and an amendment of the Constitution is required to fulfill the political, social, cultural and economic aspirations of the tribal people and overall development of the region in general. The provision of the Sixth Schedule was conceived during the framing of the Constitution in early 1950s. But after that, seven decades have already passed. If we see the condition of the people there, no tangible development of those sections of the people has taken place in most of these ADC areas, leaving the exceptions in Tripura because of the pro-people policy of Left Front Government in the State even though people in general in Tripura and whole of North-East strongly feel that lot of things yet to be done in the field of social-economic spheres of this section of people, which is possible by ensuring required legislative, economic and political support from the both Centre and State. That's why to meet the cultural, linguistic and economic aspirations of tribal people in particular and the people as a whole of the region I further appeal to this Government, as this is the fourth time in row during my last three years tenure in this House. That the provisions of the sixth Schedule may be ammended to create three tier bodies like the PRI areas, urban bodies in the council areas and to make provision for allocation of adequate fund from NITI Aayog and diffrent ministries are made. Special attention has to be paid for development of the language and culture of the communities who are inhabiting in those council areas and a special project should be formulated particularly to create multi-dimensional employment oppurtunities for the benefit of the youth so that their aspirations are fulfilled and help strengthen the true process of national integration.

**माननीय अध्यक्ष :**

श्री मोहम्मद बदरुद्दोज़ा खान एवं

श्री शंकर प्रसाद दत्ता को श्री जितेन्द्र चौधरी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।